and that has caused so much of national wastage, because unnecessarily coal from Bihar was coming to Gujarat and it was not going direct to Bombay We could have easily avoided it by taking steps

SHRID K BOROOAH Whatever may have happened in the past, now we have decided that the entire production will go to the Government of Gujarat and they have distributed it between the Ahmedabad Elec Company and the Dhuvaran Power House

श्री जगदीश प्रशाद माथुर ईधन तेल की जो देश व्यापी कमी है उसकी पूर्ति सरकार कितने समय में कर देगी जिस से बाकी उद्योगी पर उसका असर न पडे।

SHRI D K BOROOAH Could you kindly repeat it?

SHRI JAGDISH PRASAD MATHUR The shortage of fuel oil is causing hardship to the industry When is the Government going to cover this gap?

SHRI D K BOROOAH Sir, actually this is not fuel oil This is mostly used for power generators. We produce in this country about 2 8 million tonnes of fuel oil We import about 2 4 million tonnes of fuel oil This is mostly used for power generators.

RURAL ELECTRIFICATION IN BIHAR

\*267 SHRI SHYAMLAL GUPTA Will the Minister of IRRIGATION AND POWER be pleased to state

- (a) the total amount of grants given by the Central Government for Rural Electrification schemes to the Bihar Government during the last three years, and
- (b) the amount likely to be made available to that State for the scheme during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA)
(a) apd (b) A Statement is laid on the Table of the House

## STATEMENT

(a) The programme of rural electrification is financed from the State Plan Outlay During the Fourth Plan, additive finances are provided to the State Electricity Boards by the Rural Electrification Corporation which has been set up in the Central Sector The year-wise details of the amount sanctioned by the Corporation as loan for Bihar State Electricity Board during the last three years are given below —

Year	Amount of loan	Coverage	
	(lakhs of Rs)	Villages	Pumpsets
1970-71	303 40	705	8835
1971-72	<b>~</b> 618 45	1225	17657
1972-73	. 809 51	1615	16930
TOTAL	1731 36	3545	43422

(b) During 1973-74 one scheme involving loan assistance of Rs 65 96 lakhs has been sanctioned so far Further loan assistance during the current financial year will depend upon the number of schemes sponsored by the Bihar State Electricity Board and approved by the Rural Electrification Corporation in accordance with the criteria prescribed by them

SHRI SHYAMLAL GUPTA What was the total amount asked for by the State Electricity Board, for which we have sanctioned this amount?

DR K L RAO

Board has sent in a number of projects from time to time particular finality

There are a number of

them pending for sanction One of them has been sanctioned for Rs 63-65 lakhs There are others pending They are of the order of Rs. 5-6 crores.

SHRI SHYAMLAL GUPTA SIR, the physical targets for 1972-73 show that the pumping sets out of a total amount sanctioned of Rs 8 crores, were 16,000 as against 17,000 in 1971-72. Why has this figure gone down? Moreover, what is the total amount of rural electrification in Bihar as compared to the whole country?

DR K L RAO The rural electrification in the village of Bihar is 13% as against India's 23 6%—about half way—and the number of pumping sets electrified so far in Bihar is less than a lakh—about 84,000

SHRI SHYAMLAL GUPTA · Then, Sir

MR CHAIRMAN: No third question please

श्री गुणानन्द ठाकुर: क्या माननीय मती महोदय यह बताने की कृपा करेगे कि बिहार राज्य के इलेक्ट्रिसटी बोर्ड की ओर से बार बार यह आग्रह करने पर भी बिहार का पावर के मामले में जो वाजिब कोटा होना चाहिए और बिहार के गावो को इलेक्ट्रीफाइड करने के लिए जो साधन होने चाहिए वह नहीं है और यहा तक कि सभापति जी, बिहार विधान सभा में सर्वसम्मति से प्रस्ताव कर के केन्द्र सरकार से, माग की गयी है कि वहा पर एक एटामिक पावर स्टेशन होना चाहिए, लेकिन मत्री जी खुद कहते हैं कि देश के अन्य राज्यो की तुलना में बिहार सब से कम गावों में बिजली पहचा सका है, तो मैं माननीय मत्नी जी से जानना चाहता हू कि क्या मन्नी जी अधिक से अधिक राशि का आवटन कर बिहार को दूसरे राज्यों की तुलना में लाने की कोशिश करेगे और यदि हा, तो इस के लिए वह क्या व्यवस्था करने जा रहे हैं?

DR K L RAO The question the hon. Member has asked is about atomic power stations. In Bihar there are coal fields very near and, therefore, atomic power stations are not generally located in such areas

and that is why the Planning Commission has turned down the suggestion for an atomic power station Therefore, we have to develop thermal power stations there in Bihar and quite a large number of power stations are yet to be constructed in the Fifth Plan and adequate power built up there from the thermal stations with regard to the assistance for rural electrification, Bihai State has been given quite a large amount by the Rural Electrification Corporation nearly 18 crores have been sanctioned and the work has still to be implemented We are fully aware of the backwardness of Bihar from the point of view of rural electrification and that every assistance should be given to it. It has also to be seen that proper imp'ementation also takes place, that is to say, the projects sanctioned must be completed and more and more villages must be electrified, and then further assistance will be given

श्री कमल नाथ झा: सभापित जी, अभी मामनीय मर्वा जी ने उत्तर दिया कि मुझे मालूम है कि विहार बहुत पिछडा हुआ है और हम समझते है कि यह सभी को मालूम होगा कि हमारे हिन्दुस्तान मे

श्री सभापति : जो सब को मालूम है उसे बताने की जरूरत नहीं है।

श्री कमल नाथ झा सब से पिछडा हआ म्टेट होने पर भी विहार इलेक्ट्रिसटी बोर्ड की ओर से आर बिहार गवर्नमेट की ओर से जो योजनाए बिजली के सबध में केन्द्र में आती हैं उन के सबध में उन्होंने कहा कि वहा से बहत सी योजनाए आयी है और उन मे से एक की अभी विलयरेम उन्होंने दी है और उस के लिए महायता भी दी है। मैं मत्री जी मे जानना चाहता ह कि बिहार राज्य के पिछडेपन को देखते हए और यह देखते हुए कि प्रधान है और बिहार कृषि दक्षिण बिहार उद्योग प्रधान है क्या यह आवश्यक नहीं है कि केन्द्र की ओर से इनि-शियेटिव ले कर पूरे बिहार की उन्नति के लिए केन्द्र की ओर से वहा की परियोजनाओं को

शी झातिशी झ चालू किया जाय और वहा की योजनाओं को पूरा किया जाय स्पेशल ट्रीटमेंट जो बैकवर्ड एरियाज को देने की नीति है उस के मुताबिक ?

DR. K. L. RAO: I agree with the hon. Member that special attention has to be paid to Bihar both for power generation and for rural electrification and that is what exactly we are trying to do and as I have submitted, the Rural Electrification Corporation has made a very good gesture by sanctioning as many as Rs. 18 crores. The work has got to be done and if implementation is done more money will be forthcoming from the Rural Electrification Corporation for the electrification of villages.

SHRI KOTA PUNNAIAH: May I know from the hon. Minister whether he would advise the Rural Electrification Corporation to open regional offices, one for the south, one for the east and one for western India to enable them to clear the schemes submitted by the States without delay?

DR. K. L. RAO: That is exactly what, is bein done but these regional offices will be in the areas which are backward, not in the rest of the country but in areas of the eastern sector like Bihar, Orissa, West Bengal and Assam.

श्रीमती प्रतिभा सिंह: सरकार ने एक पावरं स्टेशन सैक्शन किया था किटहार में जिसकों कि वेस्ट बंगाल में शिफ्ट कर दिया गया है तो क्या सरकार सोच रही है कि उसके स्थान पर एक दूसरा पावर स्टेशन बिहार में—बिहार के पिछड़ेपन को देखते हुए—करे! और अगली पंचवर्षीय योजना में पांच पावर स्टेशन समस्त भारत में लिए गए हैं जो कि केन्द्र द्वारा चालू होगे तो मैं जानना चाहती हूं कि उनमें से कोई बिहार में भी स्थित किया गया है या नहीं।

DR. K. L. RAO: No generation project has been sanctioned for Kathihar. It is very unfortunate that as an emotional issue has been raised but any way if the Bihar State Government wants to have a power

generation project at Katihar the Government of India will have no objection to that. At the moment we are thinking that probably quicker power generation will be possible by expanding the power generation at Barauni.

SHRI HARSH DEO MALAVIYA: According to the reply given in this House on 26th February 1973, the various power systems in the eastern region comprising Bihar, Orissa, West Bengal and Damodar Valley Corporation are inter connected by 132 kw. lines. I would like to know from the hon. Minister what is the order of power which Bihar is allowed to draw from this eastern region?

DR. K. L. RAO: Bihar is surplus at the moment and it is feeding power to other sectors; it is not drawing any power from other sectors.

## PROFESSIONAL QUALIFICATIONS O DIRECTORS OF PRIVATE COMPANIES

\*268. SHRI KOTA PUNNAIAH:†
SHRI A. G. KULKARNI:
SHRI BRAHMANANDA PANDA:
SHRI KRISHAN KANT:
SHRI CHANDRA SHEKHAR:
DR. Z. A. AHMAD:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Company Law Board or his Ministry take into consideration the professional qualifications of the persons while approving their names for the Board of Directors in private companies; and
- (b) if not, on what other considerations they are selected to ensure effective management of a company?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): (a) and (b) Under the Companies Act, the approval of the Central Government is required only to the appointment of Managing

<sup>†</sup>The question was actually asked on the floor of the House by Shri Kota Punnaiah.